GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.414 TO BE ANSWERED ON 02.12.2025

CENTRAL OBC LIST

414. SHRI JAGANNATH SARKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that of the 46 castes recommended by the State Government of West Bengal for inclusion in the Central OBC List in 2011, 37 were notified in February 2014, if so, how many among these are currently under scrutiny for possible delisting following the Calcutta High Court's invalidation of OBC certificates issued after 2010;
- (b) whether the National Commission for Backward Classes (NCBC) has initiated a review of these castes to determine if their certificates have been invalidated;
- (c) whether, upon such finding, it will recommend their removal from the Central List, if so, the details thereof; and
- (d) whether there is any timeframe has been set for NCBC to complete its review and the steps are being taken to ensure justice for genuine backward classes and prevent misuse of reservation benefits?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a): State Government of West Bengal had recommended 46 castes for inclusion in the Central List of OBCs for the State of West Bengal. However, National Commission for Backward Classes had tendered its advice for inclusion of 37 (Thirty-Seven) castes in the Central List of OBCs for the State of West Bengal on 09.11.2011. Based on the advice of National Commission for Backward Classes, the Department of Social Justice and Empowerment had issued a Gazette Notification dated 17.02.2014.
- (b) to (d): National Commission for Backward Classes has tendered its advice for exclusion of 35 (Thirty-Five) castes from the Central List of OBCs for the State of West Bengal on 03.01.2025.
